

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BALLARPUR INDUSTRIES LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Ballarpur Industries Limited
2.	Date of incorporation of corporate debtor	April 26, 1945
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L21010MH1945PLC010337
5.	Address of the registered office and principal office (if any) of corporate debtor	<u>Registered Office:</u> P O Ballarpur Paper Mills Chandrapur, Maharashtra 442901. <u>Head Office:</u> First India Place, Tower – C, Block A, Sushant Lok – I, Mehrauli Gurgaon Road, Gurugram – 122002. <u>Shreegopal Unit:</u> Jagadhari Road, Yamuna Nagar, Haryana – 135001 <u>Other Principal Office:</u> Unit Kamalapuram, Mangpet Mandal, District Warangal – 506172, Telangana
6.	Date of closure of Insolvency Resolution Process	25 th January 2022 (Hon'ble National Company Law Tribunal, Mumbai has passed the order on 25 th January 2022, which was uploaded on official website on 22 nd February 2022)
7.	Liquidation commencement date of corporate debtor	25 th January 2022 (Hon'ble National Company Law Tribunal, Mumbai Bench has passed the order on 25 th January 2022, which was uploaded on official website on 22 nd February 2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Ravi Sethia IBBI/IPA-001/IP-P01305/2018-2019/12052
9.	Address and e-mail of the liquidator, as registered with the Board	<u>Address:</u> KPMG Restructuring Service LLP, Building No. 10, Tower C, 8th Floor, DLF Cyber City, Phase II, Gurgaon, Haryana ,122002. <u>Email ID:</u> ravisethia@kpmg.com
10.	Address and e-mail to be used for correspondence with the liquidator	<u>Address:</u> KPMG Restructuring Service LLP, Building No. 10, Tower C, 8th Floor, DLF Cyber City, Phase II, Gurgaon, Haryana ,122002 <u>Email ID:</u> Liquidatorbilt@kpmg.com
11.	Last date for submission of claims	25 th March 2022 (Since the Liquidation Order dated 25 th January 2022 was uploaded on 22 nd February 2022, in terms of Section 38(1) the last date of submission of claims is 24 th March 2022)

"Company under Liquidation by NCLT
Order dated 25th January 2022"

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of liquidation of the **Ballarpur Industries Limited** on 25th January 2022 (the order dated 25th January 2022 was uploaded on official website on 22nd February 2022)

The stakeholders of **Ballarpur Industries Limited** are hereby called upon to submit their claims with proof on or before 24th March 2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Relevant claim forms can be downloaded from company website www.bilt.com and from IBBI website <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.

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Mr. Ravi Sethia

IBBI/IPA-001/IP-P01305/2018-2019/12052

Date and place: 28th Feb 2022, Gurugram

Q. no. 10

Published on - 28th Feb 2022

**"Company under Liquidation by NCLT
Order dated 25th January 2022"**

1. English - Financial Express (All India Edition)
2. Hindi - Jansatta (Delhi Edition)
3. Dainik Tribune - Hindi (Yamunagar - Haryana)
4. Telugu - Surya (Warangal edition)
5. ~~Sanskrit~~ Marathi - Sakal (Chandrapur - Maharashtra Edition)